GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1417
TO BE ANSWERED ON 31.07.2024

OVER BRIDGES IN KALABURAGI

1417. SHRI RADHAKRISHNA:

Will the Minister of RAILWAYS be pleased to state:

(a) the details of under-construction Railways overbridges in Kalaburagi including the expected timeline for completion in construction;

(b) the status of the overbridge on SH-149 in place of the existing Level Crossing (LC) gate number 19 on the Wadi-Rawoor road in Chittapur Taluq of Kalaburagi;

(c) whether the construction of the overbridge is expected to be completed on schedule time; and

(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of level crossing (LC) is a continuous and dynamic process of Indian Railways. Such works are taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

05 Nos. works of Road Over Bridge (ROB) are sanctioned in lieu of Level Crossing in Kalaburagi District including ROB on State Highway (SH)-149 at LC No. 91 (SH-149 is not passing through LC 19). General Arrangement Drawing (GAD) for the construction of ROB at LC 91 is under finalization.

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.

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